

Rajpura Training School have been paid to them; and

(b) if not, the reasons therefor and the time by which their dues will be paid to them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) to (d). The information is being collected and will be laid on the table of the House.

SC & ST Employees in Marketing Division of I. O. C.

2691. SHRI CHANDRA PAL SHAILANI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total number of employees working in Marketing Division of I.O.C. in Northern Region and in Regional Office, New Dehi, post-wise and grade-wise;

(b) how many belong to SC & ST, Ex-Serviceman and physically handicapped, post-wise and grade-wise;

(c) what is the minimum qualifying period for promotion to the next higher grade for SC & ST and non-SC & ST employees post-wise and grade-wise;

(d) whether quota reserved for SC & ST, Ex-Serviceman and Physically handicapped has been filled in promotions in each grade; and

(e) if not, reasons thereof and the efforts being made to fill the roster for promotions?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) to (e) Requisite information is being collected and will be laid on the Table of the Sabha.

सिन्दरी में कोयले पर आधारित नया संयंत्र

2692. श्री रुद्र प्रताप पांडेगी : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय उर्वरक निगम लि. का विचार सिन्दरी कारखाने के नीलाम हुए संयंत्र के स्थान पर कोयले पर आधारित एक संयंत्र स्थापित करने का है, और

(ख) क्या एफ. सी. आई. और पी. डी. आई. लि. का सिन्दरी कारखाने में ठेका प्रणाली को पूर्णतः समाप्त करने का विचार है?

पेट्रोलियम, रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री बलबीर सिंह) : (क) जी, नहीं ।

(ख) फर्टिलाइजर कारपोरेशन आफ इंडिया लिमिटेड और प्रोजेक्ट्स एण्ड डेवलपमेंट इंडिया लिमिटेड में सामान्य कार्य के लिए कोई ठेका पद्धति नहीं है । कभी-कभी होने वाले कार्य के लिए ठेका पद्धति को समाप्त करना सम्भव नहीं है ।

Ghost cylinders in Delhi

2693. DR. A. U. AZMI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that there are large number of 'Ghost' gas cylinders in Delhi/New Delhi;

(b) if so, whether any probe has been, ordered for investigations to find out their numbers and to plug the loopholes; and

(c) if so, result and details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) to (c) On receipt of the information regarding the existence of unauthorised LPG (cooking gas) connections the oil companies had initiated a scheme for the regularisation of such connections whose number can not be precisely quantified,